

ITEM NO.801

COURT NO.3

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 106/2022

ANUBHA SHRIVASTAVA SAHAI & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.23479/2022-APPLICATION FOR EXEMPTION FROM  
FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT )

Date : 22-02-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR  
HON'BLE MR. JUSTICE DINESH MAHESHWARI  
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s)

Mr. Prashant Padmanabhan, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

The petitioners are permitted to serve the advance  
copy of petition on the Standing Counsel for the  
concerned respondent(s).

List this matter tomorrow, i.e. 23.02.2022.

(DEEPAK SINGH)  
COURT MASTER (SH)

(VIDYA NEGI)  
COURT MASTER (NSH)